MR. CHAIRMAN: On the 27th the lady left this country.

SHRI BHUPESH GUPTA: I am not asking him to give us the idea as to how the Air France got that statement, but the statement by the Air France is not to be much relied upon. In that event it was necessary for the Government to contact somebody and verify that statement through its own agency abroad.

Mr. CHAIRMAN: What the Minister says is that you have explained your point and they have expressed their regret.

SHRI LAL BAHADUR: I myself felt it. Perhaps I would have agreed with what the Air France stated if they had not taken that statement from the lady. My doubts and suspicions arose when I came to know about that statement, and I somehow feel that it was not quite correct on their part . . .

SHRI BHUPESH GUPTA: Very good horse-sense.

SHRI LAL BAHADUR: ... to have taken that statement from the lady.

SHRI H. P. SAKSENA: Do these Airlines authorities possess any special licence to determine the tidiness or otherwise of the dress of the passengers?

SHRI HUMAYUN KABIR: There are international rules.

WAITING LISTS FOR TELEPHONE CONNEC-TIONS

- *47. DR. RAGHUBIR SINH: Will the Minister of Transport and Com-MUNICATIONS be pleased to state:
- (a) whether any waiting lists in respect of telephone connections are maintained for the cities of Lucknow, Bhopal, Hyderabad, Chandigarh and Jaipur;

- (b) if so, what is the present number of applicants on these waiting lists and in which years such lists were first maintained?
- (c) what steps are being taken by Government in the near future to provide telephone connections to such applicants; and
- (d) how much time it will take to achieve that objective?

THE MINISTER OP STATE M THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR):
(a) Yes.

(b) The number of applications on the waiting lists along with year in which they were first made are as below:—

| Lucknow | 357 | 1956 |
|------------|------|------|
| Bhopal | Nil | |
| Hyderabad | 1217 | 1956 |
| Chandigarh | Nil | |
| Jaipur | Nil | |

- (c) At Lucknow the waiting list has developed mainly in a new area for which underground cables have to be laid. Arrangements are being made to lay these cables. The capacity of the existing telephone exchange is also being extended from 4,000 to 5,500 lines by installing 1500 lines extension. The telephone system at Hyderabad is being extended by 1900 lines. Tele phones at Bhopal, Chandigarh and Jaipur are being provided within 3 months of the receipt of applications.
- (d) It will take 12 months time in respect of Lucknow and 18 months time in respect of Hyderabad tb achieve the object of giving telephone connections to all these applicants.

DR. RAGHUBIR SINH: May I know the figure in respect of Jaipur as fo how many are pending?

SHRI RAJ BAHADUR: Nil.

DR. RAGHUBIR SINH: As regards Jaipur, may I know how many new applications have been accepted?

SHM RAJ BAHADUR: I hope we do succeed in providing telephone connections within three months of the receipt of the applications.

SHRI BHUPESH GUPTA: We find that telephones are being heavily tapped. May I know whether the delay is due to the fact that the apparatus for tapping telephone conversations of people is not in order and therefore some delay is being caused?

SHRI RAJ BAHADUR: I would like to repudiate . . .

MR. CHAIRMAN: You repudiate the insinuation.

CONFERENCE OF STATE HEALTH MINISTERS

*48. SHRI S. C. DEB: Will the Minister of HEALTH be pleased to state whether any conference of the Ministers of Health of different States was held recently and if so, what are the tentative decisions arrived at the conference?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): Yes. A conference of the State Health Ministers and their advisers was held in New Delhi from the 29th June to 1st July, 1957.

A statement showing recommendations made by the conference is laid on the Table of the Sabha. [See Appendix XVIII, annexure No. 5.]

SHRI S. C. DEB: May I know the procedure of implementing those recommendations of such Conferences?

SHRI D. P. KARMARKAR: The procedure is that if it is a matter for the State Government, the State Government should further think about the matter and if it is for the Central Government, we think about it.

SHRI S. C. DEB: Regarding the recommendation for new medical colleges, may I know whether the Government think it desirable fo increase the number of colleges where there are few in a particular State and where there is some necessity and may I know whether the Centre will take steps in that matter?

SHRI D. P. KARMARKAR: The sense of the Conference was that there was need for a few more medical colleges and we propose to take that matter with the Finance Ministry and the Planning Commission.

SHRI S. C. DEB: Regarding the village health schemes, what are the subjects that the trainees are required to go into?

SHRI D. P. KARMARKAR: I would like to have separate notice for that particular question.

SHRI S. C. DEB: What are the subjects that the trainees are required to study regarding rural health schemes.

SHRI D. P. KARMARKAR: I said I wanted notice to be more accurate but off-hand I can tell my hon. friend that the scheme includes matters relating to health in the .rural areas like sanitation and a little or preliminary knowledge about first-aid treatment etc. but I should like to have notice for a more precise answer.

SHRI S. C. DEB: Regarding rural water supply and sanitary schemes, may I know whether they will be State schemes or will the Centre take initiative in giving effect to those schemes?

SHRI JX P. KARMARKAR: There is a ceiling to the extent to which State aid could be expected. For the urban schemes that have been approved, a loan is available. For the rural schemes that are approved, we contribute 50 per cent, of the total expenditure.

DR. W. S. BARLINGAY: Was the Dave Committee report considered by this Conference and if so, with what result?

SHRI D. P. KARMARKAR: No, the Dave Committee report was not considered in detail because the matter was